

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-1016(PB)/2020

IN THE MATTER OF:

Anil Singh & Ors.

.... Applicant/petitioner

v.

Idea Builders Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


Mr. Sandeep S. Tiwari, Abhishek Parmar, Advs.

For the Respondent

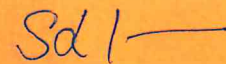
Mr. Sanchit Garga, adv for CD

ORDER

List the matter for hearing on **19.01.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)